

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated 24.03.2020

NOTICE

Due to present situation the following matters listed on 25.03.2020 in the Court of Registrar will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	V.V. & Sons LLC Vs. Bajaj Herbals Ltd.	Kunal Madan
2.	I.A. No. of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	B.S. Krishan Vs. Stressed Assets Stabilization Fund (SASF) & Anr.	R. Anand Padmanabhan
3.	I.A. No. of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Naveen Kumar Jha Vs. Radstad Indian Pvt. Ltd. & Anr	Dhaval Deshpande
4.	I.A. No. of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Rajesh Jain, Promoter Stakeholder and Managing Director of Suspended Board of Directors Vs. BVN Traders & Ors.	Gautam Singh

By Order
-sd/-

Assistant Registrar

Copy to: -

- 1. Notice Board**
- 2. Record File**
- 3. Website: www.nclat.nic.in**